

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 97 OF 2012

NARENDRA CHAMPAKLAL TRIVEDI

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for bail and office report)

WITH APPEAL(CRL) NO. 98 of 2012

(With office report)

Date: 14/05/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE DIPAK MISRA
(VACATION BENCH)

For Appellant(s)

Mr. K.L. Dave,Adv.
Mr. Rashmikumar Manilal Vithlani,Adv.

For Respondent(s)

Ms. Jesal,Adv.
Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Argument concluded. Judgment reserved.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master